

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

18. IA/1089/2021 CP(IB)/809(MB)/2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. H. V. SUBBA RAO,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.09.2022**.

NAME OF THE PARTIES: SREI Equipment Finance Limited  
Vs.  
Nirmal Lifestyle Limited

SECTION: 7 & 60(5) of IBC 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on List this matter on **31.10.2022**.

SD/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

SD/-  
H. V. SUBBA RAO  
Member(Judicial)

/NT/